

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL

West Block -2, R.K. Puram

NEW DELHI

Date: 14 May 2020

OFFICE ORDER

In continuation of the Office Order dated 2 May 2020, the Hon'ble President directs the following.

1. There will be no sitting of Benches of the Tribunal including Regional Benches from **18 May 2020 to 22 May 2020** due to COVID 19. However, Members may attend the office and, all personal staff attached to the Members shall attend the office.
2. The instructions contained in the DOPT Office Memorandums F. No.11013/9/20114-Estt. (A-III) dated 23 April 2020 will be followed with respect to the attendance of officers and employees. Copy of the roster of employees attending the office during the weeks commencing from 18.5.2020 and 25.5.2020 may be sent by e-mail to the Registrar.
3. All officers and staff including outsourced staff attending the office shall strictly follow the safety guidelines issued under Office Memorandum dated 7 May 2020.

By Order,



(Bineesh Kumar K. S.)

Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Hon'ble Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
4. Bar Association, CESTAT, New Delhi/Mumbai/Kolkata/Chennai/Bangaluru/Ahmedabad/Allahabad/Chandigarh/Hyderabad.
5. Chief Commissioner (AR)/Commissioner (AR), CESTAT, New Delhi/all Benches.
6. Notice Board/Website.